

REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Seventh Lok Sabha

Tenth Report



**LOK SABHA SECRETARIAT
NEW DELHI**

1980

Presented on 26-11-1980

Adopted on 28-11-1980.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

(Seventh Lok Sabha)

TENTH REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Tenth Report.

2. The Committee met on 24 November 1980 for allocation of time to the resolutions at item Nos. 2, 3 and 4 set down in the List of Business for Friday, 28 November 1980.

3. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding continuance of existing parliamentary system in India.	2 hours
(2) Resolution regarding revision of economic policies.	2 hours
(3) Resolution regarding dismissal of State Governments.	2 hours

Recommendations

4. The Committee recommend that the allocation of time to resolutions, as shown in paragraph 3 above, be agreed to by the House.

G. LAKSHMANAN,

Chairman,

*Committee on Private Members'
Bills and Resolutions.*

NEW DELHI;
24 November 1980
3 Agrahayana 1902 (Saka)